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Central Administrative Tribunal
Principal Bench

O.A. No. 781 of 2000

New Delhi, dated this the 4th May, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Gurdas Ram,
7125761 Head Draftsman,
HQ Tech GP EME,
Delhi Cantonment-110010. Applicant

(By Advocate: Shri K.B.S. Rajan)

Versus

1. Union of India through
the Secretary
Dept. of Defence Production,
Ministry of Defence,
South Block,
New Delhi-110011.
2. The Director General,
Electrical & Mechanical Engineers,
MGO's Branch, Army Headquarters,
New Delhi-110011. Respondents

ORDER (Oral)

HON'BLE MR. S.R. ADIGE

Applicant prays that respondents be directed to consider his various representations filed from time to time for grant of higher scale consequent to his promotion as Head Draftsman.

2. We have heard applicant's counsel Shri Rajan who informs us that applicant's representation dated 16.9.97 (Annexure A-1) followed by several subsequent representations have not yet been disposed of by respondents.

3. If these submissions are correct we dispose of this O.A. at the preliminary stage itself

with a direction to respondents to dispose of the aforesaid representation dated 16.6.97 in accordance with rules, instructions and judicial pronouncements on the subject within three months from the date of receipt of a copy of this order under intimation to applicant.

4. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

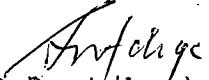
5. Let a copy of the O.A. be annexed along with this order to respondents.

6. The O.A. stands disposed of accordingly.

No costs.


(Kuldeep Singh)

Member (J)


(S. R. Adige)
Vice Chairman (A)

/GK/